GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED QUESTION NO. 2344

TO BE ANSWERED ON 31.07.2017

SCHEMES FOR PRIMITIVE TRIBES

2344. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes being implemented by the Government for development of primitive tribes including Adiya and Paniya tribes in the country;
- (b) whether the State Government of Odisha has submitted a proposal for comprehensive development of Primitive Tribal Groups (PTGs) including Adiya and Paniya tribes;
- (c) if so, the details thereof; and
- (d) the action being taken/proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a)& (b): The Ministry of Tribal Affairs is implementing the Scheme of 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' for the development of PVTGs. Grants are provided to 18 States and 1 Union Territory where 75 PVTGs are identified for undertaking various activities for the development of these tribes. This scheme is implemented through the State Government in accordance with their Community-cum-Development (CCD) Plan. Brief of the scheme is given at **Annexure-I**. The State of Government of Odisha has submitted CCD Plan proposal for the year 2017-18 for the overall development of PVTGs recognized in the State of Odisha. However, the tribes of Adiya and Paniya tribes are not included in the list of PVTGs which are identified in the State of Odisha. The list of 75 identified PVTGs in various States/UTs is given at **Annexure-II**.

(c)&(d): The State Government of Odisha had submitted annual plan proposal for 2017-18, under the above mentioned scheme, for undertaking various activities for the comprehensive development of PVTGs, which was considered by the Project Appraisal Committee (PAC) of the Ministry of Tribal Affairs, headed by the Secretary, Tribal Affairs. An amount of Rs.1022.00 lakhs has been approved by the PAC for activities in the sector of Education, Health, connectivity, Irrigation, Income Generation Activities, Land Development, Electrification, Social Security, Conversation of Culture, etc. under the Annual CCD Plan for 2017-18.

Annexure referred to in reply to part(a) & (b), Lok Sabha Unstarred Question 2344 for reply on 31.07.2017

Brief of the Scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs) of the Ministry of Tribal Affairs.

Since PVTGs are the most vulnerable tribal community, it becomes necessary to allocate adequate funds from Central Sector/ Centrally Sponsored and State Plan schemes for the socioeconomic development of PVTGs. In 1998-99, a separate 100% Central Sector Scheme for exclusive development of PVTGs was started, and the scheme was revised w.e.f. 1st April, 2015. The scheme covers 75 identified Particularly Vulnerable Tribal Groups among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands. The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. Activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Beema Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Most of the State Governments and the UT of A&N Islands have formulated a "Conservation-cum-Development (CCD) Plan" for the Twelfth Plan period keeping habitat/hamlet development approach in view and in the format prescribed by the Ministry of Tribal Affairs. The CCD Plans indicate the annual provisions for each financial year and also the agency involved in implementation of that activity. The State Government/UT Administration have been asked to ensure proportionate flow of financial resource for all PVTGs found in their State and the activities to be taken with a proper mix of interventions through the State/UT of A&N Islands. The funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the CCD Plan.

Annexure referred to in reply to part(a) & (b), Lok Sabha Unstarred Question 2344 for reply on 31.07.2017

31.07	Names of the Particularly Vulnerable Tribal Groups (PVTGs) - State / UT wise		
SN	Name of States/UT	Name of PVTGs	
1	Andhra Pradesh (including Telangana)	1. Bodo Gadaba	
1	Tanama Tanasa (moraang Termigana)	2. Bondo Poroja	
		3. Chenchu	
		4. Dongria Khond	
		5. Gutob Gadaba	
		6. Khond Poroja	
		7. Kolam	
		8. Kondareddis	
		9. Konda Savaras	
		10. Kutia Khond	
		11. Parengi Poroja 12. Thoti	
2	Dibor (including Iberkhand)	13. Asurs	
<i>L</i>	Bihar (including Jharkhand)	13. Asurs 14. Birhor	
		14. Birnor 15. Birjia	
		16. Hill Kharia	
		17. Korwas	
		17. Korwas 18. Mal Paharia	
		19. Parhaiyas 20. Sauria Paharia	
2	Continued	21. Sava	
3	Gujarat	22. Kathodi	
		23. Kotwalia	
		24. Padhar	
		25. Siddi	
4	77 . 1	26. Kolgha	
4	Karnataka	27. Jenu Kuruba	
	** 1	28. Koraga	
5	Kerala	29. Cholanaikayan (a	
		section of	
		Kattunaickans)	
		30. Kadar	
		31. Kattunayakan	
		32. Kurumbas	
		33. Koraga	
6	Madhya Pradesh (including Chhattisgarh)	34. Abujh Marias	
		35. Baigas	
		36. Bharias	
		37. Hill Korwas	
		38. Kamars	
		39. Saharias	
		40. Birhor	
7	Maharashtra	41. Katkaria (Kathodia)	
		42. Kolam	
		43. Maria Gond	
8	Manipur	44. Morram Nagas	

	Names of the Particularly Vulnerable Tribal Groups (PVTGs) - State / UT wise		
SN	Name of States/UT	Name of PVTGs	
9	Orissa	45. Birhor	
		46. Bondo	
		47. Didayi	
		48. Dongria-Khond	
		49. Juangs	
		50. Kharias	
		51. Kutia Kondh	
		52. Lanjia Sauras	
		53. Lodhas	
		54. Mankidias	
		55. Paudi Bhuyans	
		56. Soura	
		57. Chuktia Bhunjia	
10	Rajasthan	58. Seharias	
11	Tamil Nadu	59. Kattu Nayakans	
		60. Kotas	
		61. Kurumbas	
		62. Irulas	
		63. Paniyans	
		64. Todas	
12	Tripura	65. Reangs	
13	Uttar Pradesh (including Uttarakhand)	66. Buxas	
		67. Rajis	
14	West Bengal	68. Birhor	
		69. Lodhas	
		70. Totos	
15	Andaman & Nicobar Islands	71. Great Andamanese	
		72. Jarawas	
		73. Onges	
		74. Sentinelese	
		75. Shom Pens	